

National Company Law Tribunal
Allahabad Bench
Allahabad

80/241-242/ALD/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2016.

NAME OF THE COMPANY: Mr. Masuriya Deen

Vs.

M/s Classic Infraprompters Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	Parnu Agarwal	Advocate	Respondent no 1 & 2	Parnu Agarwal
2.	Vaibhava Koushik	Advocate	Respondent no 1 & 2 Petitioner.	Vaibhava Koushik

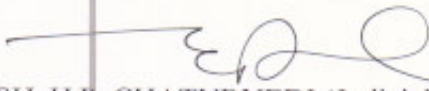
Order dated 07.12.2016

80/141-242/ALD/2016 Mr. Masuriya Deen Vs. M/s Classic
Infrapromoters Pvt. Ltd & Ors.

CA 27 of 2016 is application seeking amendment. The opposite parties reported no objection and therefore that application is allowed. The Learned Counsel for applicant shall file the fair copy of pleadings after service on the other side and for further reply, if any on the amended part of the proceedings, list on 06.01.2017.

Matter shall be listed on 06.01.2017.


SH.V.S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 07.12.2016